

restore Navjeevan Express between madras and Ahmedabad;

SHRIMATI DIPIKA H.  
TOPIWALA:

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). 2461/2462 Madras-Ahmedabad Navajivan Express has not been cancelled.

**Staff Quarters In Boggu Colony In Vijayawada**

61. SHRISOBANADREESWARA RAO VADDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the staff quarters in Boggu Railway colony in Vijayawada are in dilapidated condition;

(b) whether the Government propose to construct new quarters for the staff of that colony ; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c). There are 191 non-standard quarters at Boggu Railway colony which are proposed for replacement in phases, subject to availability of funds and relative prices.

**Supply of Foodgrains to States**

62. SHRI CHETAN P. SCHAVHAN:  
SHRIMATI RITA VERMA:  
SHRI ANNA JOHI:

Will the Minister of FOOD be pleased to state:

(a) whether the Government have received any request from some State Governments for increasing the supply of foodgrains and other items;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (c). Requests are received from time to time from the State Governments, Union Territories for enhancement of their monthly allocations of rice, wheat, sugar and edible oils for the public distribution system.

The allocations of rice and wheat from the Central Pool are made on a month to month basis, taking into account the stocks in the Central Pool, seasonal availability, offtake trend, relative needs of States/ Union Territories and other related factors.

Edible oil allocations are also made to the States/Union Territories on a month to month basis, depending upon the availability of stocks with STC and after assessing the requirement of such State/Union Territory.

Levy sugar allocations to most of the States/union Territories are being made on uniform norms of ensuring minimum 425 grams per capita monthly availability for the projected population as on 1.10.1986. Keeping in view the increased production during 1990-91 seasons and demands from States/ Union Territories, Government have allowed 5% ad-hoc increase in the monthly allocations to all States/Union Territories from August, 1991 to March 1992.